

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299 & 326 OF 2016
APPEAL NOS. 312 OF 2016, APPEAL NO. 298 OF 2016,
APPEAL NO. 123 OF 2017, APPEAL NO. 133 OF 2017
APPEAL NOS. 134 OF 2017, APPEAL NO. 135 OF 2017
APPEAL NO. 136 OF 2017, APPEAL NO. 145 OF 2017,
APPEAL NO. 04 OF 2017,
APPEAL NOS. 07, 08, 11, 35 & 324 OF 2017

Dated: 29th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NOS. 268, 269, 270, 271, 272, 273 274, 275, 299,
& 326 OF 2016

Damodar Valley Corporation **Appellant(s)**
Vs.
West Bengal State Electricity Distribution Co. Ltd. **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran
Mr. Pulkit Agarwal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar for R-2

Mr. Rajiv Yadav for R-4

**APPEAL NOS. 312 OF 2016 &
APPEAL NO. 298 OF 2016**

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Anushree Bardhan
 Ms. Ranjitha Ramachandran
 Mr. Pulkit Agarwal
 Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S.K. Singh for R-1

 Mr. Himanshu Shekhar
 Mr. Aabhas Parimal
 Mr. Jamnesh Kumar for R-2

 Mr. Rajiv Yadav for R-4

APPEAL NO. 123 OF 2017

Damodar Valley Power Consumers' Asson. **Appellant(s)**
Vs.
CERC & Ors **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Anushree Bardhan for R-2

 Mr. Himanshu Shekhar
 Mr. Aabhas Parimal
 Mr. Jamnesh Kumar for R-4

APPEAL NO. 133 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
**West Bengal State Electricity Distribution
 Corporation Ltd. & Ors.** **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Anushree Bardhan
 Ms. Ranjitha Ramachandran
 Mr. Pulkit Agarwal
 Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Ravin Dubey for R-3

**APPEAL NOS. 134 OF 2017, APPEAL NO. 135 OF 2017,
 APPEAL NO. 136 OF 2017 & APPEAL NO. 145 OF 2017**

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Anushree Bardhan
 Ms. Ranjitha Ramachandran
 Mr. Pulkit Agarwal
 Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sushil Kumar Singh for R-1

Mr. R.B. Sharma for R-2
 Mr. Mohit Mudgal
 Ms. Akanksha Sharma for R-2 & R-3

Mr. Ravin Dubey for R-5
 (in A.Nos. 134 & 136 of 2017 & for
 R-6 in A.No. 135 of 2017)

APPEAL NO. 04 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
Delhi Transco Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Anushree Bardhan
 Ms. Ranjitha Ramachandran
 Mr. Pulkit Agarwal
 Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sushil Kumar Singh
Ms. Surabhi Diwan for R-1

APPEAL NOS. 07, 08, 11, 35, 324 OF 2017

Damodar Valley Corporation **Appellant(s)**
Vs.
West Bengal State Electricity Distribution **Respondent(s)**
Corporation Ltd. & Ors.

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar for R-2

Mr. Rajiv Yadav for R-4

ORDER

List these matters for hearing on **29.01.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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